COURT NO.11

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 28439/2025

[Arising out of impugned final judgment and order dated 01-03-2024 in CRWJC No. 1583/2018 passed by the High Court of Judicature at Patna]

MADHUMITA

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

IA NO. 145781/2025 - CONDONATION OF DELAY IN FILING IA NO. 145780/2025 - EXEMPTION FROM FILING O.T.

Date : 02-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH HON'BLE MR. JUSTICE K. VINOD CHANDRAN (PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) Mr. Brajesh Verma, Adv. (not present) Mr. Upendra Pratap Singh, AOR (not present)

For Respondent(s) :

UPON hearing the counsel the Court made the following O R D E R

On both calls, there is no representation on behalf of

the petitioners.

Adverse orders are deferred.

List the matter after two weeks.

(SWETA BALODI) ASTT. REGISTRAR-cum-PS (POONAM VAID) ASSISTANT REGISTRAR